

Allahabad Bench

C P No. (IB) 132/ALD/2017,
CA No. 64/2019, CA No. 86/2019,
CA No. 250/2019, CA No. 303/2019,
CA No. 350/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2020

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken Cotsyn Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	Adv.	} En-Management	Nalini
2.	MS. NALINI	Adv.		
3.	MR. ANUJ KUMAR	Adv.	} Anil	
4.	Dinkal Singh Zain Abbas	Adv.		
		Adv.	RP	

CP NO. (IB) 132/ALD/2017, CA No. 64/2019, CA No. 86/2019,

CA No. 250/2019, CA No. 303/2019, CA NO. 350/2019

In view of the order passed in CP NO.(IB) 131/ALD/2017, put up 02.03.2020.

Dated: 27.01.2020

— sd —

(Justice Rajesh Dayal Khare)
MEMBER (J)